

country, the Foreign Contribution (Regulation) Bill, 1973 was introduced in the Rajya Sabha on 24th December, 1973. The Bill is now before a Joint Committee of both Houses of Parliament.

Liaison Offices for accepting applications for Industrial Licences

3751. SHRI MUKHTIAR SINGH MALIK:

SHRI BIRENDER SINGH RAO:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state—

(a) whether Government of India propose to open a liaison office at Calcutta for accepting applications for industrial licences;

(b) if so, whether such other liaison offices will be opened by Government in some other cities of the country; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM). (a). No, Sir.

(b) and (c). Do not arise

Report of the Review Committee on Saha Institute of Nuclear Physics, Calcutta

3752 SHRI MUKHTIAR SINGH MALIK:

SHRI BIRENDER SINGH RAO:

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the Review Committee on Saha Institute of Nuclear Physics, Calcutta has submitted its report to the Government;

(b) if so, the recommendations thereof; and

(c) the decisions taken by Government thereon?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) and (c). The recommendations made by the Committee generally relate to the future research programme of the Institute and the requirements of staff, equipment and facilities as well as allocation of funds. These recommendations will be kept in view by the Government before deciding about the funds to be provided to the Institute during the Fifth Plan.

Complaints against Newspapers and Periodicals

3753. SHRI D. P. JADEJA:

SHRI ARVIND M. PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state—

(a) how many complaints have been received by the Press Council against newspapers and periodicals during the period from January to June, 1974; and

(b) how many cases have been disposed of by the Press Council?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Thirty two, Sir.

(b) The Council adjudicated fourteen complaints during the period from January to June, 1974.

Conference of Inspectors General of Police

3754. SHRI ARVIND M. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the conferences of Inspectors General of Police are being held regularly to exchange views on various police matters;